

FORM A**Public Announcement**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

FOR THE ATTENTION OF THE CREDITORS OF OZONE PROJECTS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	OZONE PROJECTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	July 13, 2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101TN2005PTC056894
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Address: New No. 63, G.N. Chetty Road, T. Nagar, Chennai – 600017, Tamil Nadu
6.	Insolvency commencement date in respect of corporate debtor	16/07/2026 (Order received by IRP on 17/07/2026)
7.	Estimated date of closure of insolvency resolution process	12/01/2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Ashok Mittal Regn No: IBBI/IPA-001/IP-P-02549/2021-2022/13889
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: S-138, B Wing, Express Zone Mall, Western Express Highway, Goregaon East, Mumbai Suburban, Maharashtra, 400063 Email Id: ashokmittal2020@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Process Specific Address: S-138, B Wing, Express Zone Mall, Western Express Highway, Goregaon East, Mumbai Suburban, Maharashtra, 400063 Process Specific Email Id: ozoneprojects.cirp@gmail.com
11.	Last date for submission of claims	30/07/2026
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional (IRP)	Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	a) Name: Sandeep Kothari Reg. No.: IBBI/IPA-001/IP-P-02301/2020-2021/13494 Reg. Address: Prince Plaza, First Floor, No. 73, Pantheon Road, Egmore, Chennai, Tamil Nadu, 600008 E-mail ID: ipsandeepkothari@gmail.com b) Name: Sudhir Gs Reg. No.: IBBI/IPA-001/IP-P-02744/2022-2023/14183 Reg. Address: 11, Subham, Jayalakshmi Street Keelkatalai, Behind Holy Family Convent School, Chennai, Tamil Nadu 600117 E-mail ID: sudhircaip@gmail.com c) Name: Shruti Lohia Reg. No.: IBBI/IPA-001/IP-P-02717/2022-2023/14167 Reg. Address: T 104, The Metrozone Apartments, No. 44 Pillayar Koil Street, Anna Nagar West, Near VR Mall, Chennai, Tamil Nadu, 600040 E-mail ID: cashrutilohia@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at	Web link: https://ibbi.gov.in/home/downloads Physical Address: S-138, B Wing, Express Zone Mall, Western Express Highway, Goregaon East, Mumbai Suburban, Maharashtra, 400063



Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of a corporate insolvency resolution process of the OZONE PROJECTS PRIVATE LIMITED on July 16, 2026. (Date of receipt of order by Interim Resolution Professional is July 17, 2026).

The creditors of OZONE PROJECTS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before July 30, 2026, to the Interim Resolution Professional at the address mentioned in entry No. 10.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the Homebuyers class in Form CA.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Ashok Mittal

Interim Resolution Professional

In the matter of OZONE PROJECTS PRIVATE LIMITED

IBBI Regn. No. IBBI/PA-001/IP-P-02549/2021-2022/13889

AFA Valid upto: 31/12/2026

Date: July 18, 2026

Place: Chennai